

राजमार्ग पद्धति के विस्तार का सामान्य प्रश्न उपलब्ध धन के अन्तर्गत विचाराधीन है। वित्तीय साधनों के प्रतिबन्ध के अन्तर्गत राष्ट्रीय राजमार्गों की मरम्मत तथा रखरखाव के लिए पर्याप्त धन उपलब्ध कराया जा रहा है और वास्तव में मध्य प्रदेश में राष्ट्रीय राजमार्गों के रखरखाव के लिए आवंटन 1966-67 से और बढ़ा दिया गया है। इस घुटभूमि में मध्य प्रदेश में राष्ट्रीय राजमार्गों की हालत अन्य राष्ट्रीय राजमार्गों की तुलना में बुरी नहीं है।

Pak arms unearthed in Manipur

2816. SHRI R. K. BIRLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that arms and ammunitions including two mortars with Pakistani markings have been found in the month of May 1969 in the cease-fire bound Mao sub-division of Manipur ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). No such incident took place in May, 1969. However, on 30th April, 1969, a police patrol encountered Naga hostiles in Mao Sub-division in Manipur. There was a brief exchange of fire. No casualty on either side was reported. The police patrol recovered some arms and ammunition including one 2" mortar with Pakistani Ordnance Factory marking.

Administrative Reforms Commission recommendation on declaring Independence Day as a working day

2817. SHRI R. K. BIRLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Administrative Reforms Commission in its report on personnel administration has suggested making Independence Day a working day on the ground that an extra holiday means and extra outlay of about Rs. 11 crores for maintaining the level of output ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI VIDYA CHARAN SHUKLA) : (a) Reference is invited to recommendation No. 57 of the Commission's report on "Personnel Administration" copies of which have been placed in the Parliament Library.

(b) The report is under examination.

Decline in Tourist Traffic to India

2818. SHRI V. NARASIMHA RAO :
SHRI K. P. SINGH DEO :
SHRI BHOGENDRA JHA :
SHRI RAMACHANDRA VEERAPPA :
SHRI R. R. SINGH DEO :
SHRI Y. A. PRASAD :
SHRI P. P. ESTHOSE :
SHRI P. GOPALAN :
SHRI A. K. GOPALAN :
SHRI GANESH GHOSH :
SHRI CHENGLARAYA NAIDU :
SHRI R. BARUA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the tourist traffic to India has slowed down considerably from the year 1968 ;

(b) if so, the reasons therefor ;

(c) the tourist traffic during the current year as compared to the figures of last year ; and

(d) the steps proposed to be taken for increasing the tourist traffic ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) No, Sir.

(b) Does not arise.

(c) Figures for 1969 are available upto the end of May 1969. Comparative figures are :

January-May 1969—75,088

January-May 1969—93,166

%increase —24.1%

d) Government have drawn up a comprehensive programme for the development of the tourist plant and infrastructure. This includes improvement of existing facilities, creating more facilities in accommodation and trans-

port, setting up holiday resorts, liberalisation of charter and visa regulations and improved and more comprehensive publicity abroad.

Pecuniary Jurisdiction of Delhi High Court

2819. SHRI V. NARASIMHA RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some members of the Metropolitan Council of Delhi have requested Government to raise the pecuniary jurisdiction of the Delhi High Court from Rs. 25,000 to Rs. 1 lakh ; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA : (a) The Metropolitan Council of Delhi had made this recommendation.

(b) The object of conferring original jurisdiction on the High Court was that important cases of substantial value should be heard and disposed of by the High Court. From this point of view it was not considered desirable to raise the pecuniary jurisdiction of the Delhi High Court on the original side beyond Rs. 50,000. The recommendation of the Metropolitan Council of Delhi could not, therefore, be accepted.

राज्यों को और अधिक शक्तियाँ देना

2820. श्री यशवन्त सिंह कुशवाह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय की विशेषज्ञ समिति ने इस बारे में कि राज्यों को और अधिक शक्तियाँ प्रदान की जानी चाहिए भयवा नहीं अपनी सिफारिशें प्रस्तुत कर दी हैं ; और

(ख) यदि हाँ, तो उनका व्योरा क्या है तथा उनके बारे में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : गृह मंत्रालय में ऐसी कोई

विशेषज्ञ समिति स्थापित नहीं की गई थी ।

(ख) प्रश्न नहीं उठता ।

Archaeological Surveys at Pauni (Maharashtra)

2821. SHRI K. P. SIGNH DEO : will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that as a result of Archaeological survey conducted at Pauni in Maharashtra recently, a stupa complex was discovered ;

(b) if so, whether a study of the stupa complex has been made by the experts ; and

(c) if so, the results thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAI-PAL SINGH) : (a) and (b). Yes, Sir. The remains excavated so far have dully been examined by the experts of the University of Nagpur and the Archaeological Survey of India who jointly conducted the excavation.

(c) The excavations revealed that the mound, now capped by the Jagnath Temple, contain remains of a stupa, much larger in size than the well-known stupas at Bharut and Sanchi in Medhya Pradesh. Along with the stupa, which remained in worship from the third Century B. C. to the 2nd Century A. D., remains of railings, gateways and pillars were also obtained.

प्रपत्रों को हिन्दी तथा अंग्रेजी में छपाया

2822. श्री रघुवीर सिंह शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार के सभी विभागों, कार्यालय अपने प्रपत्र हिन्दी तथा अंग्रेजी दोनों भाषाओं में एक साथ छपाये रहे हैं ;

(ख) 1968-69 में ऐसे कितने प्रपत्र छपाये गये जाँ इन दोनों भाषाओं में एक साथ नहीं छपे हुए हैं ;

(ग) उपयुक्त अवधि में गृह-कार्य मंत्रालय